

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5452
TO BE ANSWERED ON 28.03.2018

EXPORT ORDERS FOR PHWR

5452. SHRIMATI MAUSAM NOOR:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Nuclear Power Corporation of India (NPCIL) is undertaking any efforts to obtain export orders for its Pressurized Heavy Water Reactors (PHWR);
- (b) if so, the details and the outcome thereof;
- (c) whether the NPCIL has obtained any export orders for PHWRs from any foreign countries;
- (d) if so, the details thereof, country- wise; and
- (e) whether any detailed analysis of the said reactors were conducted by the aforementioned foreign nations to ascertain its safety and operational capabilities and if so, details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

(a)&(b) While Nuclear Power Corporation of India Limited (NPCIL), a public sector undertaking under the administrative control of the Department of Atomic Energy (DAE), has developed all aspects of commercial indigenous Pressurized Heavy Water Reactors (PHWRs) of 220, 540 and 700 MW unit size, there is no proposal, currently, to export its PHWRs.

(c) No, Sir.

(d)&(e) Do not arise.
